GOVERNMENT OF INDIA MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF SCIENCE AND TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 1651 ANSWERED ON 30/07/2025

RESEARCH, DEVELOPMENT AND INNOVATION SCHEME 1651. SHRI SELVAGANAPATHI T.M.:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the Government has approved a Rs.1 lakh crore Research, Development and Innovation scheme;
- (b) if so, the details thereof;
- (c) whether the funds would be provided only for products that had reached a certain level of development and market potential, if so, the details thereof;
- (d) whether the aim of the Government is to have a private sector chip in more than that of the Government to fund basic research; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES (DR. JITENDRA SINGH)

विज्ञान और प्रौद्योगिकी तथा पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार)

- (a) Yes, on July 1, the Union Cabinet approved a Research, Development and Innovation (RDI) Scheme.
- (b) The scheme has a total outlay of ₹1 lakh crore over 6 years, with ₹20,000 crore allocated for FY 2025–26. Technology sectors of strategic importance have been identified under the RDI Scheme. These include energy security, climate action, and deep technologies such as quantum computing, artificial intelligence, biotechnology, and the digital economy. The scheme also covers sectors critical for strategic and economic security, with the flexibility to include additional sectors based on approval from the Empowered Group of Secretaries (EGoS). The nature of

financing under this scheme includes long-term loans (at low or no interest), equity financing, and contributions to the Deep-Tech Fund of Funds. Grant financing and short-term loans are not envisaged under the scheme.

A Special Purpose Fund (SPF) under the Anusandhan National Research Foundation (ANRF) will serve as the Level 1 Fund Custodian. Implementation will be carried out by Second-Level Fund Managers (SLFMs), including Alternate Investment Funds (AIFs), Development Finance Institutions (DFIs), Non-Banking Financial Companies (NBFCs), and Focused Research Organizations (FROs), such as BIRAC, TDB, and IIT Research Parks, with approval from the Empowered Group of Secretaries (EGoS).

The Department of Science & Technology (DST) is the nodal agency for the scheme. Oversight and governance are provided by the Governing Board of ANRF, while the EGoS, Executive Council (EC), and Investment Committees (ICs) are responsible for sector approvals, fund manager selection, project evaluation, and overall performance review.

(c) to (e): Yes, funding under the scheme is intended only for projects that have achieved a certain level of technological maturity — specifically, Technology Readiness Level (TRL) 4 and above, and allow for the acquisition of strategically important technologies. However, the financing excludes next-generation R&D labs, RDI financing for government entities, and short-term loans. Financing will be limited to a maximum of 50% of the project's assessed cost, with the remaining funds arranged by the project proponent. In exceptional types of projects/sectors, the financial limit for government share in financing can be relaxed with the approval of the EGoS.
